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So (Est)

9/17-25

Declaration of Assets and Liabilities

Year 2024-2025

I, **RUPESH BIHARI**, son/daughter/wife of **KAILASH BIHARI AKALA**

aged **46 YEARS** years, belonging to **GOVERNMENT OF BIHAR** service and presently working as **ASSISTANT SUB MARSHAL BIHAR VIDHAN SABHA, PATNA** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3,00,000/-	1,00,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	PPF 2,00,000/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	SAHARA 14,000/-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	DISCOVER BR-01 8824 HERO BR01 3489	-	-	-	-
(vi)	Jewellery (give details of weight and value)	10 ग्राम सोना	125 ग्राम सोना	-	-	-
(vii)	Other assets, such as values of claims / interests	HOUSE HOW ITEM 20,19,000/-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	KHATA 653 PLOT No 3836 7 DHUR 850000/-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN MANDAL -	700000/-
	(ii) Loans from financial institutions	LIC HFL	10,00,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BBNPB5921N	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1080

Gender :- M (M/F)

Date of Birth :- 1 7 0 1 1 9 7 9 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR SECRETARIAT SERVICE
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 17/02/2025

Signature: Rupesh

Name of Employee: RUPESH BIHARI

Designation: ASSISTANT SUB. MARSHAL

Department: BIHAR VIDHAN SABHA PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rupesh